

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NOTIFICATION**

**New Delhi, the 25<sup>th</sup> May, 2015**

**No. 8/(1)/99/CERC-** In exercise of the powers conferred under Regulation 110 read with Regulation 11 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 as amended from time to time and all other powers enabling on this behalf, the Central Electricity Regulatory Commission hereby makes the following order:-

**1. Short title and commencement**

- (i) This order shall be called the Central Electricity Regulatory Commission (Miscellaneous Provisions) Order, 2015.
- (ii) This order shall come into force with effect from 24.7.2015.
- (iii) This order shall modify the Central Electricity Regulatory Commission (Miscellaneous Provisions) Order, 1999 in relation to seal of the Commission.

**2. Seal of the Commission**

- (i) The seal of the Commission shall be as under:-



- (ii) The seal of the Commission shall also be used as the logo of the Commission.
- (iii) The seal/logo shall be used on the Commission's letter head, website, publications, signage, stamp, envelope, banners, visiting cards, badges, memento, souvenir etc.

**Sd/-  
(Shubha Sarma)  
Secretary**